

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 02.02.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	12538/2023	02.02.2023	WP (C) - 9325/2022	L.D.SAHU	GENERAL		Order Dtd. 2023-01-25		WRIT BRANCH-4	(Seat No-38)
2	12539/2023	02.02.2023	RPFAM-79/2021	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-01			(Seat No-38)
3	12540/2023	02.02.2023	WP (C) - 2703/2023	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-38)
4	12541/2023	02.02.2023	WP (C) - 1995/2022	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-38)
5	12542/2023	02.02.2023	WP (C) - 18793/2016	R.CH.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-38)
6	12543/2023	02.02.2023	WP (C) - 2123/2023	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-38)
7	12544/2023	02.02.2023	WP (C) - 1903/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-38)
8	12545/2023	02.02.2023	WP (C) - 6681/2019	S.K. SAMIM	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-38)
9	12546/2023	02.02.2023	ABLAPL-910/2023	B.S. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-38)
10	12547/2023	02.02.2023	WP (C) - 2337/2023	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-38)
11	12548/2023	02.02.2023	WP (C) - 1904/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-38)
12	12549/2023	02.02.2023	ABLAPL-909/2023	U.C. DORA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-38)

13	12550/2023	02.02.2023	ABLAPL-908/2023	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-38)
14	12551/2023	02.02.2023	ABLAPL-907/2023	M. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-38)
15	12552/2023	02.02.2023	ABLAPL-905/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-38)
16	12553/2023	02.02.2023	WP (C) - 32220/2022	P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-01-31		WRI T B R A N C H (D I V I S I O N B E N C H - 3)	(Seat No-118)
17	12554/2023	02.02.2023	ABLAPL-902/2023	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-118)
18	12555/2023	02.02.2023	CRLMC-4273/2022	P. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-118)
19	12556/2023	02.02.2023	ABLAPL-896/2023	AFRAAZ SUHAIL	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-118)
20	12557/2023	02.02.2023	ABLAPL-892/2023	N. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-118)
21	12558/2023	02.02.2023	ITA-8/2021	D.K. SAHU	C.O.	DR (J)	Order Dtd. 2023-01-30		CIV IL REV ISI ON	(Seat No-4)
22	12559/2023	02.02.2023	WP (C) - 5864/2021	A.K. SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-4)
23	12560/2023	02.02.2023	WP (C) - 5864/2012	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-4)
24	12561/2023	02.02.2023	WP (C) - 26631/2013	DEBENDRA BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-01		WRI T B R A N C H (D I V I S I O N B E N C H - 1)	(Seat No-106)
25	12562/2023	02.02.2023	STREV-40/2021	K.N. SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-30		CIV IL REV ISI ON	(Seat No-3)

26	12563/2023	02.02.2023	STREV-41/2021	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-30		CIVIL REVISION	(Seat No-3)
27	12564/2023	02.02.2023	ABLAPL-13860/2022	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-3)
28	12565/2023	02.02.2023	CONTC-2432/2019	A.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Seat No-3)
29	12566/2023	02.02.2023	ABLAPL-912/2023	H.N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-3)
30	12567/2023	02.02.2023	ABLAPL-915/2023	RANJIT MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-3)
31	12568/2023	02.02.2023	WPCRL-122/2022	R.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-12			(Seat No-3)
32	12569/2023	02.02.2023	ITA-10/2021	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-30			(Seat No-3)
33	12570/2023	02.02.2023	ABLAPL-15437/2022	B.N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-3)
34	12571/2023	02.02.2023	ITA-6/2021	D.K. SAHU	C.O.	DR (J)	Order Dtd. 2023-01-30		CIVIL REVISION	(Seat No-4)
35	12572/2023	02.02.2023	ITA-4/2021	D.K. SAHU	C.O.	DR (J)	Order Dtd. 2023-01-30		CIVIL REVISION	(Seat No-4)
36	12573/2023	02.02.2023	ITA-42/2015	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-4)
37	12574/2023	02.02.2023	ITA-42/2015	M. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-4)
38	12575/2023	02.02.2023	ITA-5/2021	D.K. SAHU	C.O.	DR (J)	Order Dtd. 2023-01-30		CIVIL REVISION	(Seat No-4)
39	12576/2023	02.02.2023	ABLAPL-14859/2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-4)
40	12577/2023	02.02.2023	ITA-7/2021	D.K. SAHU	C.O.	DR (J)	Order Dtd. 2023-01-30		CIVIL	(Seat No-4)

									REVISION	
41	12578/2023	02.02.2023	ABLAPL-14426/2022	N.K. SATPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-4)
42	12579/2023	02.02.2023	ABLAPL-14007/2022	R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-4)
43	12580/2023	02.02.2023	WPC (OA) - 2524/2016	R.K. ROURAY	C.O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-4)
44	12581/2023	02.02.2023	ABLAPL-13967/2022	J. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-4)
45	12582/2023	02.02.2023	WPC (OA) - 2524/2016	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-4)
46	12583/2023	02.02.2023	ABLAPL-16505/2022	NIRANJAN HARICHAN DAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-4)
47	12584/2023	02.02.2023	WP (C) - 2335/2023	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-4)
48	12585/2023	02.02.2023	WPCRL-83/2021	DIBYARAN JAN BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-01-30			(Seat No-4)
49	12586/2023	02.02.2023	ABLAPL-15920/2022	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-4)
50	12587/2023	02.02.2023	MATA-135/2014	D.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-4)
51	12588/2023	02.02.2023	ABLAPL-15509/2022	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-4)
52	12589/2023	02.02.2023	MATA-16/2023	SAILESH DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		FIRST APPEAL	(Seat No-7)
53	12590/2023	02.02.2023	ABLAPL-16431/2022	R.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
54	12591/2023	02.02.2023	ABLAPL-16686/2022	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
55	12592/2023	02.02.2023	ABLAPL-16431/2022	R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)

56	12593/2 023	02.02.202 3	ABLAPL- 16685/20 22	A.K.JATI	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
57	12594/2 023	02.02.202 3	WPC (OA) - 1474/201 8	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
58	12595/2 023	02.02.202 3	ABLAPL- 16643/20 22	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
59	12596/2 023	02.02.202 3	WP (C) - 476/2023	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-7)
60	12597/2 023	02.02.202 3	ABLAPL- 890/2023	NIRANJAN PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
61	12598/2 023	02.02.202 3	WP (C) - 2892/202 3	ATMAJIT MANMITH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
62	12599/2 023	02.02.202 3	ABLAPL- 888/2023	DEBASISH SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
63	12600/2 023	02.02.202 3	WPC (OA) - 1477/201 8	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
64	12601/2 023	02.02.202 3	ABLAPL- 884/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
65	12602/2 023	02.02.202 3	WP (C) - 2097/202 3	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
66	12603/2 023	02.02.202 3	ABLAPL- 883/2023	P.K.MOHA NTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
67	12604/2 023	02.02.202 3	WP (C) - 2912/202 3	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
68	12605/2 023	02.02.202 3	ABLAPL- 881/2023	P.K.MOHA NTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
69	12606/2 023	02.02.202 3	ABLAPL- 876/2023	SANJAY KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
70	12607/2 023	02.02.202 3	WP (C) - 2353/202 3	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
71	12608/2 023	02.02.202 3	ABLAPL- 875/2023	S. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
72	12609/2 023	02.02.202 3	WP (C) - 2226/202 3	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
73	12610/2 023	02.02.202 3	ABLAPL- 692/2023	H.K.MAHA NTA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)

74	12611/2 023	02.02.202 3	ABLAPL- 649/2023	J. PRADHA N	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
75	12612/2 023	02.02.202 3	WP (C) - 2638/202 3	DR. PURUS OTTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
76	12613/2 023	02.02.202 3	ABLAPL- 630/2023	JAYADEBA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
77	12614/2 023	02.02.202 3	ABLAPL- 264/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
78	12615/2 023	02.02.202 3	ABLAPL- 257/2023	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
79	12616/2 023	02.02.202 3	ABLAPL- 114/2023	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
80	12617/2 023	02.02.202 3	WP (C) - 2560/202 3	P. CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
81	12618/2 023	02.02.202 3	ABLAPL- 16733/20 22	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
82	12619/2 023	02.02.202 3	WP (C) - 2556/202 3	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
83	12620/2 023	02.02.202 3	ABLAPL- 16714/20 22	P.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
84	12621/2 023	02.02.202 3	ABLAPL- 16713/20 22	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
85	12622/2 023	02.02.202 3	ABLAPL- 16713/20 22	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
86	12623/2 023	02.02.202 3	ABLAPL- 16711/20 22	M.N.MOHA NTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
87	12624/2 023	02.02.202 3	ABLAPL- 16710/20 22	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
88	12625/2 023	02.02.202 3	WP (C) - 2387/202 3	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
89	12626/2 023	02.02.202 3	ABLAPL- 926/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
90	12627/2 023	02.02.202 3	ABLAPL- 929/2023	N.K. SATAPATY	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
91	12628/2 023	02.02.202 3	ABLAPL- 925/2023	K.C.PAND A	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
92	12629/2 023	02.02.202 3	ABLAPL- 920/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)

93	12630/2023	02.02.2023	ABLAPL-919/2023	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
94	12631/2023	02.02.2023	ABLAPL-918/2023	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
95	12632/2023	02.02.2023	ABLAPL-917/2023	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
96	12633/2023	02.02.2023	ABLAPL-916/2023	N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
97	12634/2023	02.02.2023	ABLAPL-914/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-7)
98	12635/2023	02.02.2023	WPC (OAC) - 2976/2017	M.R. SAHOO	GENERAL		Order Dtd. 2022-11-14			(Seat No-7)
99	12636/2023	02.02.2023	WPC (OAC) - 2975/2017	M.R. SAHOO	GENERAL		Order Dtd. 2023-01-10			(Seat No-7)
100	12637/2023	02.02.2023	WPC (OAC) - 2974/2017	M.R. SAHOO	GENERAL		Order Dtd. 2023-01-10			(Seat No-7)
101	12638/2023	02.02.2023	WPC (OAC) - 3883/2014	P.K. NAYAK	GENERAL		Order Dtd. 2022-01-20			(Seat No-7)
102	12639/2023	02.02.2023	WP (C) - 1608/2014	M.R. PANIGRAHI	GENERAL		Judgement Dtd. 2023-01-02			(Seat No-7)
103	12640/2023	02.02.2023	WP (C) - 31054/2021	JOGENDRA NATH BEHERA	GENERAL		Order Dtd. 2022-11-29			(Seat No-7)
104	12641/2023	02.02.2023	WP (C) - 22703/2022	BIBHUTI BHUSAN MOHAPATRA	GENERAL		Order Dtd. 2022-12-19			(Seat No-7)
105	12642/2023	02.02.2023	WP (C) - 2562/2023	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
106	12643/2023	02.02.2023	CONTC-313/2023	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
107	12644/2023	02.02.2023	CONTC-312/2023	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)

108	12645/2023	02.02.2023	CONTC-362/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
109	12646/2023	02.02.2023	CONTC-333/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
110	12647/2023	02.02.2023	WP (C) - 2913/2023	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
111	12648/2023	02.02.2023	WP (C) - 2125/2023	R.K. PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-7)
112	12649/2023	02.02.2023	CONTC (CP C) - 246/2016	B.K. LENKA	GENERAL		Order Dtd. 2023-01-25			(Seat No-7)
113	12650/2023	02.02.2023	WP (C) - 2389/2023	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-7)
114	12651/2023	02.02.2023	WP (C) - 16222/2011	B.K. DAS	GENERAL		Order Dtd. 2011-07-21		WRI T BRA NCH -8	(Seat No-29)
115	12652/2023	02.02.2023	CONTC-363/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-29)
116	12653/2023	02.02.2023	WP (C) - 14761/2004	M/S. SANJAY KU. SAMANTARAY	GENERAL		Petition Annexure,		WRI T BRA NCH -8	(Seat No-42)
117	12654/2023	02.02.2023	CONTC-331/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
118	12655/2023	02.02.2023	CONTC-330/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
119	12656/2023	02.02.2023	CONTC-329/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
120	12657/2023	02.02.2023	CONTC-328/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
121	12658/2023	02.02.2023	CONTC-409/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
122	12659/2023	02.02.2023	CONTC-408/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)

12 3	12660/2 023	02.02.202 3	CONTC- 407/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
12 4	12661/2 023	02.02.202 3	CONTC- 406/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
12 5	12662/2 023	02.02.202 3	CONTC- 334/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
12 6	12663/2 023	02.02.202 3	CONTC- 332/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
12 7	12664/2 023	02.02.202 3	CONTC- 405/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-42)
12 8	12665/2 023	02.02.202 3	CRLMC- 465/2023	P.K. PANI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-42)
12 9	12666/2 023	02.02.202 3	WP (C) - 28452/20 22	BHOJARAJ SETH	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-42)
13 0	12667/2 023	02.02.202 3	CRLA- 3/2023	A.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
13 1	12668/2 023	02.02.202 3	CRLA- 15/2023	S.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
13 2	12669/2 023	02.02.202 3	CRLA- 34/2023	R.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
13 3	12670/2 023	02.02.202 3	CRLA- 40/2023	P.K. PANI	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
13 4	12671/2 023	02.02.202 3	CRLA- 68/2023	P. CH. PARIJA	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
13 5	12672/2 023	02.02.202 3	CRLA- 23/2023	H.K. MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)

136	12673/2023	02.02.2023	CRLA-56/2023	K.K. NATH	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
137	12674/2023	02.02.2023	CRLA-334/2022	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-7)
138	12675/2023	02.02.2023	CRLA-334/2022	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-7)
139	12676/2023	02.02.2023	CRLA-1220/2022	A.K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-7)
140	12677/2023	02.02.2023	CRLA-71/2023	G. ROUT	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
141	12678/2023	02.02.2023	BLAPL-5880/2021	S.K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-01-31			(Seat No-9)
142	12679/2023	02.02.2023	CRLA-333/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-7)
143	12680/2023	02.02.2023	BLAPL-9876/2022	P.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-7)
144	12681/2023	02.02.2023	CRLA-335/2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-7)
145	12682/2023	02.02.2023	BLAPL-8707/2022	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-7)
146	12683/2023	02.02.2023	CRLA-336/2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-7)
147	12684/2023	02.02.2023	CRLA-337/2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-7)

148	12685/2023	02.02.2023	BLAPL-8318/2022	K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-7)
149	12686/2023	02.02.2023	CRLA-95/2023	S.C. SUNADARA	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-7)
150	12687/2023	02.02.2023	CRLA-596/2020	ASUTOSH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-4)
151	12688/2023	02.02.2023	CRLA-81/2023	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-4)
152	12689/2023	02.02.2023	CRLA-82/2023	P.K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-4)
153	12690/2023	02.02.2023	ABLAPL-6903/2020	J.P.KAR	C.O.	COURT NO. 7	Order Dtd. 2022-02-01			(Seat No-4)
154	12691/2023	02.02.2023	RSA-7/2023	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2023-01-31			(Seat No-4)
155	12692/2023	02.02.2023	ABLAPL-12707/2021	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-02-01			(Seat No-4)
156	12693/2023	02.02.2023	BLAPL-616/2023	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-4)
157	12694/2023	02.02.2023	CRLMP-372/2018	BIJAY KU DALEI	GENERAL		Order Dtd. 2019-07-25 Petition ,Annexure,			(Seat No-4)
158	12695/2023	02.02.2023	CRLA-42/2023	M.BARAL	C.O.	COURT NO. 5	Order Dtd. 2023-01-31		CRI MIN AL APP EAL	(Seat No-9)
159	12696/2023	02.02.2023	OJC-5436/1992	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 1993-11-01			(Seat No-9)
160	12697/2023	02.02.2023	WP(C) - 10706/2022	A J ROUT	GENERAL		Order Dtd. 2022-11-09			(Seat No-9)
161	12698/2023	02.02.2023	ABLAPL-7017/2020	J P KAR	GENERAL		Order Dtd. 2022-04-11			(Seat No-9)
162	12699/2023	02.02.2023	ABLAPL-16772/2021	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 5	Order Dtd. 2023-02-01			(Seat No-9)
163	12700/2023	02.02.2023	ABLAPL-16666/2022	ARUN KUMAR BUDHIA	C.O.	COURT NO. 7	Order Dtd. 2023-02-01			(Seat No-9)

164	12701/2023	02.02.2023	ABLAPL-16174/2022	R.K.MOHA BHOI	C.O.	COURT NO. 2	Order Dtd. 2023-01-31			(Seat No-9)
165	12702/2023	02.02.2023	ABLAPL-7207/2022	P.N. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-01-31			(Seat No-9)
166	12703/2023	02.02.2023	ABLAPL-1181/2022	H K DASH	C.O.	COURT NO. 5	Order Dtd. 2022-02-01			(Seat No-9)
167	12704/2023	02.02.2023	ABLAPL-11816/2022	UMAKANT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-9)
168	12705/2023	02.02.2023	ABLAPL-4801/2022	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-9)
169	12706/2023	02.02.2023	ABLAPL-15306/2022	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2023-02-01			(Seat No-9)
170	12707/2023	02.02.2023	ABLAPL-11830/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01		BAI L-1 (CRIMINAL MIS C-1)	(Seat No-3)
171	12708/2023	02.02.2023	ABLAPL-11850/2022	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-3)
172	12709/2023	02.02.2023	CRLMC-1235/2012	D K MOHAPATRA	GENERAL		Order Dtd. 2022-06-30			(Seat No-3)
173	12710/2023	02.02.2023	ABLAPL-10219/2022	A.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-02-01			(Seat No-3)
174	12711/2023	02.02.2023	ABLAPL-4882/2022	M.C. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-3)
175	12712/2023	02.02.2023	BLAPL-10349/2022	D. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-3)
176	12713/2023	02.02.2023	BLAPL-12230/2022	B.S. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)
177	12714/2023	02.02.2023	WP (C) - 4798/2016	M K MOHANTY	GENERAL		Order Dtd. 2022-10-27			(Seat No-3)
178	12715/2023	02.02.2023	BLAPL-12197/2022	B.K. PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)

179	12716/2023	02.02.2023	ABLAPL-11676/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-3)
180	12717/2023	02.02.2023	BLAPL-11758/2022	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)
181	12718/2023	02.02.2023	BLAPL-11252/2022	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
182	12719/2023	02.02.2023	BLAPL-615/2023	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
183	12720/2023	02.02.2023	BLAPL-601/2023	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
184	12721/2023	02.02.2023	BLAPL-599/2023	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
185	12722/2023	02.02.2023	BLAPL-593/2023	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
186	12723/2023	02.02.2023	BLAPL-577/2023	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
187	12724/2023	02.02.2023	BLAPL-575/2023	S. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
188	12725/2023	02.02.2023	BLAPL-572/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
189	12726/2023	02.02.2023	BLAPL-568/2023	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
190	12727/2023	02.02.2023	BLAPL-567/2023	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
191	12728/2023	02.02.2023	BLAPL-477/2023	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
192	12729/2023	02.02.2023	BLAPL-12047/2022	R.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)
193	12730/2023	02.02.2023	BLAPL-12199/2022	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)
194	12731/2023	02.02.2023	BLAPL-12200/2022	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)
195	12732/2023	02.02.2023	BLAPL-12276/2022	B.N.SAHU	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)
196	12733/2023	02.02.2023	BLAPL-12436/2022	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-3)
197	12734/2023	02.02.2023	BLAPL-12783/2022	B.B. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2023-01-31			(Seat No-3)

198	12735/2023	02.02.2023	WP (C) - 22251/2012	D. RAY	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
199	12736/2023	02.02.2023	CRLMC-238/2023	L. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2023-01-31		CRI MIN AL MIS C	(Seat No-5)
200	12737/2023	02.02.2023	CRLMC-4149/2022	C.R. KAR	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-5)
201	12738/2023	02.02.2023	CRLMC-4285/2022	R.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-5)
202	12739/2023	02.02.2023	CRLMC-282/2023	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-5)
203	12740/2023	02.02.2023	WP (C) - 28653/2022	ANIL SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023-02-01			(Seat No-5)
204	12741/2023	02.02.2023	WP (C) - 7396/2022	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		WRI T BRA NCH -4	(Seat No-37)
205	12742/2023	02.02.2023	WP (C) - 20398/2016	B.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-37)
206	12743/2023	02.02.2023	WP (C) - 20398/2016	K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-37)
207	12744/2023	02.02.2023	WP (C) - 21825/2019	M/S.DILLIP ROY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-37)
208	12745/2023	02.02.2023	WP (C) - 23398/2017	G.C. JENA	C.O.	COURT NO. 4	Order Dtd. 2023-02-01			(Seat No-37)
209	12746/2023	02.02.2023	WP (C) - 15994/2016	G.C. JENA	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-37)
210	12747/2023	02.02.2023	WP (C) - 15994/2016	K. SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-37)
211	12748/2023	02.02.2023	WP (C) - 20399/2016	B.K.LENKA	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-37)
212	12749/2023	02.02.2023	WP (C) - 20399/2016	K. SAHOO	C.O.	COURT NO. 4	Order Dtd. 5000-01-01			(Seat No-37)

213	12750/2023	02.02.2023	WP (C) - 36311/2022	K.C. SAMAL	C.O.	COURT NO. 4	Order Dtd. 2023-01-31			(Seat No-37)
214	12751/2023	02.02.2023	WP (C) - 655/2023	A. PARIDA	C.O.	COURT NO. 4	Order Dtd. 2023-01-31		WRI T B R A N C H (D I V I S I O N B E N C H - 1)	(Seat No-103)
215	12752/2023	02.02.2023	WP (C) - 22513/2021	ARJUNA CH. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-103)
216	12753/2023	02.02.2023	ABLAPL-16331/2022	I PANDA	GENERAL		Order Dtd. 2023-01-27			(Seat No-103)
217	12754/2023	02.02.2023	WP (C) - 6852/2020	C.R. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-02-01		WRI T B R A N C H (D I V I S I O N B E N C H)	(Seat No-102)
218	12755/2023	02.02.2023	WP (C) - 657/2023	A. PARIDA	C.O.	COURT NO. 4	Order Dtd. 2023-01-31		WRI T B R A N C H (D I V I S I O N B E N C H - 1)	(Seat No-103)
219	12756/2023	02.02.2023	WP (C) - 17460/2009	S.K. SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023-02-01			(Seat No-103)
220	12757/2023	02.02.2023	WP (C) - 659/2023	A. PARIDA	C.O.	COURT NO. 4	Order Dtd. 2023-01-31		WRI T B R A N C H (D I V I S I O N B E N C H - 1)	(Seat No-103)

22 1	12758/2 023	02.02.202 3	WP (C) - 17456/20 09	S.K. SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023-02-01			(Seat No-103)
22 2	12759/2 023	02.02.202 3	WP (C) - 1750/202 3	R.K. SARANGI	C.O.	COURT NO. 4	Order Dtd. 2023-01-31			(Seat No-103)
22 3	12760/2 023	02.02.202 3	WP (C) - 11622/20 12	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-103)
22 4	12761/2 023	02.02.202 3	WP (C) - 32333/20 22	R. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-01			(Seat No-103)
22 5	12762/2 023	02.02.202 3	WP (C) - 11623/20 12	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-103)
22 6	12763/2 023	02.02.202 3	WP (C) - 1916/202 3	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No-103)
22 7	12764/2 023	02.02.202 3	WP (C) - 9291/202 2	M R MISHRA	GENER AL		Order Dtd. 2023-01-24			(Seat No-103)
22 8	12765/2 023	02.02.202 3	RPFAM- 204/2015	S.BARIK	C.O.		Order Dtd. 2023-02-01			(Seat No-103)
22 9	12766/2 023	02.02.202 3	WP (C) - 14804/20 12	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-103)
23 0	12767/2 023	02.02.202 3	RPFAM- 3/2005	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		FIR ST APP EAL	(Seat No-4)
23 1	12768/2 023	02.02.202 3	RPFAM- 29/2015	S.CH. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-4)
23 2	12769/2 023	02.02.202 3	WP (C) - 14473/20 12	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-4)
23 3	12770/2 023	02.02.202 3	RPFAM- 21/2017	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-4)
23 4	12771/2 023	02.02.202 3	WP (C) - 14477/20 12	ABINASH SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2023-02-01			(Seat No-4)
23 5	12772/2 023	02.02.202 3	RPFAM- 21/2017	J.PRADHA N	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-4)
23 6	12773/2 023	02.02.202 3	RPFAM- 19/2017	J.PRADHA N	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-4)
23 7	12774/2 023	02.02.202 3	RPFAM- 19/2017	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-4)
23 8	12775/2 023	02.02.202 3	RPFAM- 20/2017	J.PRADHA N	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-4)

23 9	12776/2 023	02.02.202 3	WP (C) - 14466/20 12	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-4)
24 0	12777/2 023	02.02.202 3	RPFAM- 20/2017	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-4)
24 1	12778/2 023	02.02.202 3	WP (C) - 1366/202 3	S. PARIJA	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-4)
24 2	12779/2 023	02.02.202 3	CMP- 1341/202 2	A.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-02-01		WRI T BRA NCH -4	(Seat No-38)
24 3	12780/2 023	02.02.202 3	WP (C) - 16721/20 10	R. CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-38)
24 4	12781/2 023	02.02.202 3	CRLMP- 278/2021	SOUGAT DASH	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-38)
24 5	12782/2 023	02.02.202 3	CONTC- 196/2023	M/S.TRIL OCHAN DASH	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No-38)
24 6	12783/2 023	02.02.202 3	BLAPL- 2068/202 0	J P KAR	GENER AL		Order Dtd. 2021-02-01			(Seat No-38)
24 7	12784/2 023	02.02.202 3	WP (C) - 16721/20 10	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-38)
24 8	12785/2 023	02.02.202 3	CMP- 27/2023	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2023-02-01			(Seat No-38)
24 9	12786/2 023	02.02.202 3	CMP- 27/2023	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-01			(Seat No-38)
25 0	12787/2 023	02.02.202 3	WP (C) - 16721/20 10	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-38)
25 1	12788/2 023	02.02.202 3	CMP- 616/2014	B.K.LENK A	C.O.	COURT NO. 22	Order Dtd. 2023-02-01		WRI T BRA NCH -3	(Seat No-11)
25 2	12789/2 023	02.02.202 3	OJC- 1741/199 7	R K BARIK	GENER AL		Order Dtd. 2014-12-18		WRI T BRA NCH -3	(Seat No-33)
25 3	12790/2 023	02.02.202 3	CMP- 616/2014	A.K.NAYA K	C.O.	COURT NO. 22	Order Dtd. 2023-02-01		WRI T BRA NCH -3	(Seat No-11)

254	12791/2023	02.02.2023	SA-252/2001	P C MOHANTY	GENERAL		Order Dtd. 2019-08-09			(Seat No-11)
255	12792/2023	02.02.2023	CMP-1427/2018	R.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-11)
256	12793/2023	02.02.2023	WP(C) - 1593/2023	R.K. SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No-11)
257	12794/2023	02.02.2023	CRLMC-246/2023	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-11)
258	12795/2023	02.02.2023	CRLMC-273/2022	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-11)
259	12796/2023	02.02.2023	CRLMC-3745/2022	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-27		CRI MIN AL MIS C	(Seat No-3)
260	12797/2023	02.02.2023	CRLMC-39/2022	P.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-3)
261	12798/2023	02.02.2023	CRLMC-425/2023	UMESH CHANDRA DORA	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
262	12799/2023	02.02.2023	BLAPL-4910/2022	S.N. SHARMA	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
263	12800/2023	02.02.2023	CRLMC-4042/2022	N. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
264	12801/2023	02.02.2023	CRLMC-3356/2022	S.K. SAHU	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
265	12802/2023	02.02.2023	CRLMC-3416/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
266	12803/2023	02.02.2023	CRLMC-3416/2022	J. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
267	12804/2023	02.02.2023	CRLMC-96/2023	M.M. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
268	12805/2023	02.02.2023	CRLMC-358/2023	B. PARIJA	C.O.	COURT NO. 12	Order Dtd. 2023-01-30		CRI MIN AL MIS C	(Seat No-6)
269	12806/2023	02.02.2023	CRLMC-336/2023	PRIYA RANJAN SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-6)

270	12807/2023	02.02.2023	WP (C) - 1298/2023	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-01-25			(Seat No-6)
271	12808/2023	02.02.2023	BLAPL-8055/2018	S.BARIK	GENERAL		Order Dtd. 2019-01-18		BAI L-2 (C RMI NAL MIS C-2)	(Seat No-16)
272	12809/2023	02.02.2023	WP (C) - 2537/2023	SATYABRATA SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-16)
273	12810/2023	02.02.2023	WP (C) - 17597/2010	R.CH.ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-16)
274	12811/2023	02.02.2023	WP (C) - 2840/2023	A.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01		WRI T BRAN CH -1	(Seat No-2)
275	12812/2023	02.02.2023	WP (C) - 2712/2023	SIDDHARTHA PRASAD MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
276	12813/2023	02.02.2023	WP (C) - 2488/2023	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
277	12814/2023	02.02.2023	WP (C) - 2364/2023	M. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
278	12815/2023	02.02.2023	WP (C) - 2363/2023	M. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
279	12816/2023	02.02.2023	WP (C) - 2346/2023	HIMANSU SEKHAR DEO	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
280	12817/2023	02.02.2023	WP (C) - 99/2023	A.SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
281	12818/2023	02.02.2023	WP (C) - 17461/2009	S.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
282	12819/2023	02.02.2023	WP (C) - 17457/2009	S.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-2)
283	12820/2023	02.02.2023	ABLAPL-1871/2022	N. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-2)

28 4	12821/2 023	02.02.202 3	CRLMP- 2269/202 1	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-2)
28 5	12822/2 023	02.02.202 3	BLAPL- 7240/202 2	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-01-31		BAI L- 1 (C RIM INA L MIS C- 1)	(Seat No-5)
28 6	12823/2 023	02.02.202 3	CRLMP- 1710/202 0	B.S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-5)
28 7	12824/2 023	02.02.202 3	ABLAPL- 9293/202 2	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-5)
28 8	12825/2 023	02.02.202 3	ABLAPL- 1563/202 2	M.R PATRA	C.O.	COURT NO. 5	Order Dtd. 2023-02-01		BAI L- 1 (C RIM INA L MIS C- 1)	(Seat No-4)
28 9	12826/2 023	02.02.202 3	CRLMC- 1482/202 1	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2023-01-30			(Seat No-4)
29 0	12827/2 023	02.02.202 3	CRLMC- 1482/202 1	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2023-01-30			(Seat No-4)
29 1	12828/2 023	02.02.202 3	CRLMC- 1482/202 1	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2023-01-30			(Seat No-4)
29 2	12829/2 023	02.02.202 3	BLAPL- 12824/20 22	R.K.MALL ICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-4)
29 3	12830/2 023	02.02.202 3	WP (C) - 1009/201 6	P.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-4)
29 4	12831/2 023	02.02.202 3	WP (C) - 26110/20 22	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-4)
29 5	12832/2 023	02.02.202 3	WP (C) - 7767/202 2	P.K.BEHE RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-01			(Seat No-4)
29 6	12833/2 023	02.02.202 3	WPC (OAB) -8/2014	L.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-4)

297	12834/2023	02.02.2023	WP (C) - 26796/2022	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-01		WRI T B R A N C H (D I V I S I O N B E N C H - 2)	(Seat No-111)
298	12835/2023	02.02.2023	WP (C) - 33681/2022	B.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-111)
299	12836/2023	02.02.2023	WP (C) - 20088/2022	B.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-111)
300	12837/2023	02.02.2023	WP (C) - 35196/2022	J.R. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-111)
301	12838/2023	02.02.2023	WP (C) - 20088/2022	S.K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-111)
302	12839/2023	02.02.2023	WP (C) - 12031/2021	BIRAJ MOHAN MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-30		WRI T B R A N C H - 1	(Seat No-31)
303	12840/2023	02.02.2023	WP (C) - 12031/2021	D.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-01-30		WRI T B R A N C H - 1	(Seat No-31)
304	12841/2023	02.02.2023	WP (C) - 17459/2009	S.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-31)
305	12842/2023	02.02.2023	WP (C) - 2382/2023	S. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-31)
306	12843/2023	02.02.2023	WP (C) - 2382/2023	M.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-31)
307	12844/2023	02.02.2023	WP (C) - 1753/2023	SANJAYA KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-31)
308	12845/2023	02.02.2023	WP (C) - 2368/2023	ASUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-31)
309	12846/2023	02.02.2023	WP (C) - 1926/2023	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-31)

310	12847/2023	02.02.2023	WP (C) - 1715/2023	MADAN MOHAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-31)
311	12848/2023	02.02.2023	WP (C) - 2410/2023	MADAN MOHAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-31)
312	12849/2023	02.02.2023	CRLMC-409/2023	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-31			(Seat No-31)
313	12850/2023	02.02.2023	CRLMC-411/2021	S.R.PANI	C.O.	COURT NO. 8	Order Dtd. 2023-03-02		CRI MIN AL MIS C	(Seat No-4)
314	12851/2023	02.02.2023	CRLMC-2030/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 12	Order Dtd. 2022-08-22			(Seat No-4)
315	12852/2023	02.02.2023	CRLMC-3076/2022	A.KALASH	C.O.	COURT NO. 12	Order Dtd. 2023-03-02		CRI MIN AL MIS C	(Seat No-4)
316	12853/2023	02.02.2023	CRLMC-3673/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 8	Order Dtd. 2023-01-30			(Seat No-4)
317	12854/2023	02.02.2023	BLAPL-12906/2022	PRATAP KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-4)
318	12855/2023	02.02.2023	CRLMC-3833/2022	ARUNDHAT I SAHU	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-4)
319	12856/2023	02.02.2023	CRLMC-2975/2022	JYOTISH RANJAN DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-4)
320	12857/2023	02.02.2023	CRLMC-76/2023	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2023-02-17		CRI MIN AL MIS C	(Seat No-1)
321	12858/2023	02.02.2023	CRLMC-3461/2022	BIJAYA KUMAR SETHI	C.O.	COURT NO. 12	Order Dtd. 2023-02-28		CRI MIN AL MIS C	(Seat No-5)
322	12859/2023	02.02.2023	CRLMC-1493/2022	R.R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-01-31			(Seat No-5)
323	12860/2023	02.02.2023	CRLMC-2907/2021	S.R.PATT ANAIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-28		CRI MIN AL MIS C	(Seat No-5)

324	12861/2023	02.02.2023	CRLMC-21/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2023-01-31			(Seat No-5)
325	12862/2023	02.02.2023	CRLMC-3776/2022	B.B. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2022-12-13			(Seat No-5)
326	12863/2023	02.02.2023	CRLMC-3727/2022	PANKAJ KUMAR PANI	C.O.	COURT NO. 12	Order Dtd. 2022-12-14			(Seat No-5)
327	12864/2023	02.02.2023	CRLMC-3141/2022	L.N. RAYATSINGH	C.O.	COURT NO. 12	Order Dtd. 2022-12-14			(Seat No-5)
328	12865/2023	02.02.2023	BLAPL-12821/2022	SWAYAMPRAVA DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-5)
329	12866/2023	02.02.2023	WP (C) - 2278/2023	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-5)
330	12867/2023	02.02.2023	CRLA-622/2017	J KAMILA	GENERAL		Order Dtd. 2017-11-07		CRI MIN AL APPEAL	(Seat No-2)
331	12868/2023	02.02.2023	WP (C) - 38892/2020	R K MANGARAJ	GENERAL		Order Dtd. 2022-09-13			(Seat No-2)
332	12869/2023	02.02.2023	WP (C) - 27429/2022	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2023-01-24			(Seat No-2)
333	12870/2023	02.02.2023	ABLAPL-7543/2022	D. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-2)
334	12871/2023	02.02.2023	WP (C) - 27429/2022	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-01-24			(Seat No-2)
335	12872/2023	02.02.2023	ABLAPL-15397/2022	MRITUNJAY BANERJEE	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-2)
336	12873/2023	02.02.2023	WP (C) - 32999/2022	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Seat No-2)
337	12874/2023	02.02.2023	WP (C) - 32999/2022	D.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Seat No-2)
338	12875/2023	02.02.2023	CRLMP-1092/2022	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		WRI T BRANCH -4	(Seat No-19)

339	12876/2023	02.02.2023	WP (C) - 32999/2022	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Seat No-19)
340	12877/2023	02.02.2023	CONTC-6271/2022	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-19)
341	12878/2023	02.02.2023	CRLMP-901/2022	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-19)
342	12879/2023	02.02.2023	CONTC-5382/2022	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-19)
343	12880/2023	02.02.2023	CRLMP-221/2021	HARIHAR PANIGRAHI	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-19)
344	12881/2023	02.02.2023	CONTC-6270/2022	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-19)
345	12882/2023	02.02.2023	CRLMP-131/2023	K.C. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-01-31			(Seat No-19)
346	12883/2023	02.02.2023	CONTC-449/2022	R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-19)
347	12884/2023	02.02.2023	CONTC-3302/2022	D. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-19)
348	12885/2023	02.02.2023	WP (C) - 36397/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		WRI T BRANCH -3	(Seat No-12)
349	12886/2023	02.02.2023	CONTC-1184/2022	G.C. BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-02-01		CON TEM PT	(Seat No-4)
350	12887/2023	02.02.2023	WP (C) - 2625/2023	H.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		WRI T BRANCH -7	(Seat No-5)
351	12888/2023	02.02.2023	WP (C) - 1713/2023	G.R. PATRA	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-5)
352	12889/2023	02.02.2023	TRP (C) - 43/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		M.J .C.	(Seat No-6)
353	12890/2023	02.02.2023	WP (C) - 2321/2023	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		WRI T BRANCH -3	(Seat No-28)
354	12891/2023	02.02.2023	TRP (C) - 316/2022	D.K. NAIK	C.O.	COURT NO. 8	Order Dtd. 2023-01-31			(Seat No-28)

355	12892/2023	02.02.2023	WP (C) - 2323/2023	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-28)
356	12893/2023	02.02.2023	TRP (C) - 316/2022	M.R. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2023-01-31			(Seat No-28)
357	12894/2023	02.02.2023	WP (C) - 2319/2023	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		WRI T BRA NCH -3	(Seat No-28)
358	12895/2023	02.02.2023	TRP (C) - 475/2022	KALPATAR U MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-28)
359	12896/2023	02.02.2023	WP (C) - 36710/2020	K.C.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-28)
360	12897/2023	02.02.2023	WP (C) - 2156/2023	R.C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		WRI T BRA NCH -1	(Seat No-1)
361	12898/2023	02.02.2023	WP (C) - 2167/2023	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-1)
362	12899/2023	02.02.2023	WP (C) - 357/2023	B.K. SETHI	C.O.	COURT NO. 3	Order Dtd. 2023-02-01		WRI T BRA NCH (DI VIS ION BEN CH- 3)	(Seat No-123)
363	12900/2023	02.02.2023	WP (C) - 2169/2023	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-123)
364	12901/2023	02.02.2023	WP (C) - 35634/2022	P.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2023-02-01			(Seat No-123)
365	12902/2023	02.02.2023	WP (C) - 1386/2023	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31		WRI T BRA NCH -8	(Seat No-42)
366	12903/2023	02.02.2023	WP (C) - 844/2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-42)
367	12904/2023	02.02.2023	WP (C) - 33914/2022	D. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2023-02-01		WRI T BRA NCH	(Seat No-111)

									(DI VIS ION BEN CH- 2)	
36 8	12905/2 023	02.02.202 3	WP (C) - 615/2023	S.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-111)
36 9	12906/2 023	02.02.202 3	CRLMP- 2271/202 1	A. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-111)
37 0	12907/2 023	02.02.202 3	CONTC (CP C) - 412/2018	P K MALLICK	GENER AL		Order Dtd. 2022-02-28			(Seat No-111)
37 1	12908/2 023	02.02.202 3	CRLMP- 2238/202 1	D. BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-111)
37 2	12909/2 023	02.02.202 3	CRLMP- 461/2022	GOPAL PRASAD JENA	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-111)
37 3	12910/2 023	02.02.202 3	TRP (C) - 480/2022	P.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		M.J .C.	(Seat No-6)
37 4	12911/2 023	02.02.202 3	RVWPET- 269/2022	B.K.SWAI N	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-6)
37 5	12912/2 023	02.02.202 3	RVWPET- 269/2022	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-6)
37 6	12913/2 023	02.02.202 3	RSA- 340/2022	S.K. MEHERULA	C.O.	COURT NO. 7	Order Dtd. 2023-02-01		SEC OND APP REAL	(Seat No-3)
37 7	12914/2 023	02.02.202 3	BLAPL- 6272/202 2	H.K.PAND A	C.O.	COURT NO. 7	Order Dtd. 2023-02-01			(Seat No-3)
37 8	12915/2 023	02.02.202 3	WP (C) - 2570/202 3	SK.KALIM UDDIN	C.O.	COURT NO. 11	Order Dtd. 2023-02-01		WRI T BRA NCH -5	(Seat No-23)
37 9	12916/2 023	02.02.202 3	WP (C) - 2507/202 3	A.KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-23)
38 0	12917/2 023	02.02.202 3	BLAPL- 247/2023	P.R. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-23)
38 1	12918/2 023	02.02.202 3	ABLAPL- 15755/20 22	A.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2023-01-25			(Seat No-23)
38 2	12919/2 023	02.02.202 3	ABLAPL- 15756/20 22	A.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2023-01-25			(Seat No-23)

383	12920/2023	02.02.2023	BLAPL-2474/2022	J. P. KAR	C. O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-23)
384	12921/2023	02.02.2023	WP (C) - 2229/2023	ASHOK KUMAR SARANGI	C. O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-23)
385	12922/2023	02.02.2023	WP (C) - 1941/2023	UMAKANTA CHHOTRAY	C. O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-23)
386	12923/2023	02.02.2023	WP (C) - 661/2023	A. K. BEHERA	C. O.	COURT NO. 11	Order Dtd. 2023-02-01		WRI T BRA NCH -7	(Seat No-18)
387	12924/2023	02.02.2023	CRLREV-631/2022	P. K. MISHRA	C. O.	COURT NO. 11	Order Dtd. 2023-01-31			(Seat No-18)
388	12925/2023	02.02.2023	CRLREV-631/2022	P.	C. O.	COURT NO. 11				(Seat No-18)
389	12926/2023	02.02.2023	CRLREV-631/2022	P. K. MISHRA	C. O.	COURT NO. 11	Order Dtd. 2023-01-31			(Seat No-18)
390	12927/2023	02.02.2023	CRLREV-643/2022	A. ROUSTRAY	C. O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-18)
391	12928/2023	02.02.2023	BLAPL-11223/2022	S. S. PATTANAIK	C. O.	COURT NO. 5	Order Dtd. 2023-02-01			(Seat No-18)
392	12929/2023	02.02.2023	WP (C) - 2632/2023	B. K. DAS	C. O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-31		WRI T BRA NCH (DI VIS ION BEN CH- 3)	(Seat No-123)
393	12930/2023	02.02.2023	TRP (C) - 18/2023	RAKESH KUMAR ROUSTRAY	C. O.	COURT NO. 1	Order Dtd. 2023-02-01		M. J .C.	(Seat No-6)
394	12931/2023	02.02.2023	TRP (C) - 18/2023	RAKESH KUMAR ROUSTRAY	C. O.	COURT NO. 1	Order Dtd. 2023-02-01		M. J .C.	(Seat No-6)
395	12932/2023	02.02.2023	TRP (C) - 37/2023	M. K. PANI	C. O.	COURT NO. 1	Order Dtd. 2023-02-01		M. J .C.	(Seat No-6)
396	12933/2023	02.02.2023	WPC (OAC) - 2962/2018	S. DAS	C. O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-6)
397	12934/2023	02.02.2023	WPC (OAC) -95/2019	S. K. MOHANTY	C. O.	COURT NO. 1	Order Dtd. 2023-01-30		OA Bra nch	(Seat No-1)

398	12935/2023	02.02.2023	WP (C) - 2632/2023	P. CH. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-31		WRI T B R A N C H (D I V I S I O N B E N C H - 3)	(Seat No-123)
399	12936/2023	02.02.2023	WPC (OA) - 1140/2013	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-123)
400	12937/2023	02.02.2023	WP (C) - 6698/2019	K.C. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-31			(Seat No-123)
401	12938/2023	02.02.2023	WPC (OAC) - 1057/2013	M/S S.N. SHARMA	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-123)
402	12939/2023	02.02.2023	WP (C) - 6698/2019	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-31			(Seat No-123)
403	12940/2023	02.02.2023	WPC (OAC) - 2831/2017	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-01-31			(Seat No-123)
404	12941/2023	02.02.2023	JCRLA-38/2022	M.R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-123)
405	12942/2023	02.02.2023	WP (C) - 17692/2015	R.K. MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-123)
406	12943/2023	02.02.2023	WP (C) - 17692/2015	P.C.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-123)
407	12944/2023	02.02.2023	TRPCRL-38/2022	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-01-30			(Seat No-123)
408	12945/2023	02.02.2023	WP (C) - 25589/2014	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-01-31			(Seat No-123)
409	12946/2023	02.02.2023	TRPCRL-4/2023	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-123)
410	12947/2023	02.02.2023	WP (C) - 25589/2014	R.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-123)
411	12948/2023	02.02.2023	TRPCRL-91/2022	R.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-123)
412	12949/2023	02.02.2023	TRPCRL-91/2022	S.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-123)

41 3	12950/2 023	02.02.202 3	WP (C) - 2773/202 3	KIRTAN DANG	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-123)
41 4	12951/2 023	02.02.202 3	WP (C) - 6286/201 4	J.R. DAS	C.O.	COURT NO. 26	Order Dtd. 2023-01-31			(Seat No-123)
41 5	12952/2 023	02.02.202 3	WP (C) - 2774/202 3	KIRTAN DANG	C.O.	COURT NO. 26	Order Dtd. 2023-02-01			(Seat No-123)
41 6	12953/2 023	02.02.202 3	WP (C) - 2771/202 3	KIRTAN DANG	C.O.	COURT NO. 26	Order Dtd. 2023-02-01			(Seat No-123)
41 7	12954/2 023	02.02.202 3	WP (C) - 2772/202 3	KIRTAN DANG	C.O.	COURT NO. 26	Order Dtd. 2023-02-01			(Seat No-123)
41 8	12955/2 023	02.02.202 3	WP (C) - 2770/202 3	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-123)
41 9	12956/2 023	02.02.202 3	WP (C) - 21146/20 16	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-30		WRI T BRA NCH (DI VIS ION BEN CH)	(Seat No-113)
42 0	12957/2 023	02.02.202 3	WP (C) - 21117/20 16	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-30		WRI T BRA NCH -7	(Seat No-15)
42 1	12958/2 023	02.02.202 3	WP (C) - 21116/20 16	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-30		WRI T BRA NCH -7	(Seat No-15)
42 2	12959/2 023	02.02.202 3	WP (C) - 2941/201 1	B.K. DALA I	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-15)
42 3	12960/2 023	02.02.202 3	WP (C) - 16764/20 13	P. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-01-31			(Seat No-15)
42 4	12961/2 023	02.02.202 3	FAO- 42/2004	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-30		MIS C. APP EAL SEC .	(Seat No-2)
42 5	12962/2 023	02.02.202 3	FAO- 42/2004	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-30		MIS C.	(Seat No-2)

									APP EAL SEC .	
42 6	12963/2 023	02.02.202 3	WP (C) - 4625/201 2	H. JENA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-2)
42 7	12964/2 023	02.02.202 3	WP (C) - 13930/20 22	J. PRADHA N	C.O.	COURT NO. 5	Order Dtd. 2023-01-31			(Seat No-2)
42 8	12965/2 023	02.02.202 3	WP (C) - 15233/20 22	T. BAG	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-31			(Seat No-2)
42 9	12966/2 023	02.02.202 3	WP (C) - 34787/20 22	J.R. BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-31			(Seat No-2)
43 0	12967/2 023	02.02.202 3	TRPCRL- 64/2022	N.K. SATAPATY	C.O.	COURT NO. 8	Order Dtd. 2023-01-20			(Seat No-2)
43 1	12968/2 023	02.02.202 3	WP (C) - 6285/201 4	J.R. DAS	C.O.	COURT NO. 26	Order Dtd. 2023-01-31			(Seat No-2)
43 2	12969/2 023	02.02.202 3	CONTC- 168/2016	P C DAS	GENER AL		Order Dtd. 2022-03-03			(Seat No-2)
43 3	12970/2 023	02.02.202 3	WP (C) - 6284/201 4	J.R. DAS	C.O.	COURT NO. 26	Order Dtd. 2023-01-31			(Seat No-2)
43 4	12971/2 023	02.02.202 3	WP (C) - 6283/201 4	J.R. DAS	C.O.	COURT NO. 26	Order Dtd. 2023-01-31			(Seat No-2)
43 5	12972/2 023	02.02.202 3	CONTC- 2433/201 9	A.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Seat No-2)
43 6	12973/2 023	02.02.202 3	WP (C) - 2420/201 2	LOKANATH DASH	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-2)
43 7	12974/2 023	02.02.202 3	WP (C) - 2420/201 2	S. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-2)
43 8	12975/2 023	02.02.202 3	WP (C) - 30228/20 22	A. PARIDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-31			(Seat No-2)
43 9	12976/2 023	02.02.202 3	WP (C) - 4686/201 3	S.R. PATT ANAİK	C.O.	COURT NO. 9	Order Dtd. 2023-01-31			(Seat No-2)
44 0	12977/2 023	02.02.202 3	WP (C) - 31646/20 22	SANTOSH KUMAR DASH	C.O.	CHIEF JUSTICE	Order Dtd. 2023-01-31			(Seat No-2)

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44 1	12978/2 023	02.02.202 3	WP (C) - 1330/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-2)
44 2	12979/2 023	02.02.202 3	WP (C) - 2846/202 3	S.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01		WRI T BRA NCH -1	(Seat No-2)
44 3	12980/2 023	02.02.202 3	WP (C) - 2935/202 3	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-2)
44 4	12981/2 023	02.02.202 3	WP (C) - 2349/202 3	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01		WRI T BRA NCH -3	(Seat No-28)
44 5	12982/2 023	02.02.202 3	WP (C) - 2233/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01		WRI T BRA NCH -2	(Seat No-34)
44 6	12983/2 023	02.02.202 3	WP (C) - 2049/202 3	R.K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-34)
44 7	12984/2 023	02.02.202 3	WP (C) - 1828/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-34)
44 8	12985/2 023	02.02.202 3	WP (C) - 279/2015	K.C. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-34)
44 9	12986/2 023	02.02.202 3	WP (C) - 1973/202 3	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-34)
45 0	12987/2 023	02.02.202 3	WP (C) - 2931/202 3	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-34)
45 1	12988/2 023	02.02.202 3	WP (C) - 35908/20 22	S.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01		WRI T BRA NCH -7	(Seat No-5)
45 2	12989/2 023	02.02.202 3	WP (C) - 2230/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-5)
45 3	12990/2 023	02.02.202 3	WP (C) - 673/2023	B.MOHANT Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-5)

454	12991/2023	02.02.2023	WP (C) - 675/2023	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-5)
455	12992/2023	02.02.2023	WP (C) - 2938/2023	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-5)
456	12993/2023	02.02.2023	WP (C) - 29322/2022	B.P. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01		WRI T BRA NCH -5	(Seat No-32)
457	12994/2023	02.02.2023	WP (C) - 1340/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-32)
458	12995/2023	02.02.2023	WP (C) - 36016/2022	M.M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-04			(Seat No-32)
459	12996/2023	02.02.2023	OJC- 656/1978	P.K. JENA	GENERAL		Order Dtd. 1982-02-03			(Seat No-32)
460	12997/2023	02.02.2023	WP (C) - 2315/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-32)
461	12998/2023	02.02.2023	OJC- 656/1978	P.K. JENA	GENERAL		Petition			(Seat No-32)
462	12999/2023	02.02.2023	WP (C) - 2381/2023	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-32)
463	13000/2023	02.02.2023	WP (C) - 1863/2023	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-32)
464	13001/2023	02.02.2023	WP (C) - 1491/2022	A.K. SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31		WRI T BRA NCH -8	(Seat No-41)
465	13002/2023	02.02.2023	WP (C) - 2380/2023	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-41)
466	13003/2023	02.02.2023	WP (C) - 1491/2022	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31		WRI T BRA NCH -8	(Seat No-41)
467	13004/2023	02.02.2023	CRLMC- 177/2023	N. MALLIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-41)
468	13005/2023	02.02.2023	WP (C) - 23783/2013	S. DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-01			(Seat No-41)

469	13006/2023	02.02.2023	CRLMC-4307/2022	S.K.SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-01-30		CRI MIN AL MIS C	(Seat No-3)
470	13007/2023	02.02.2023	WP (C) - 2232/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-3)
471	13008/2023	02.02.2023	MACA-177/2017	M/S.BIJAY KU.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-3)
472	13009/2023	02.02.2023	CRLMC-53/2023	S.S.PATTANAIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
473	13010/2023	02.02.2023	MACA-177/2017	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-3)
474	13011/2023	02.02.2023	CRLMC-191/2023	J.PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
475	13012/2023	02.02.2023	MACA-104/2007	P.C.PATTANIK	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No-3)
476	13013/2023	02.02.2023	MACA-104/2007	S.R.OJHA	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No-3)
477	13014/2023	02.02.2023	CRLMC-1758/2010	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-3)
478	13015/2023	02.02.2023	MACA-478/2020	P.K.DASH	C.O.	COURT NO. 8	Order Dtd. 2023-01-30			(Seat No-3)
479	13016/2023	02.02.2023	MACA-478/2020	R.K.RATH	C.O.	COURT NO. 8	Order Dtd. 2023-01-30			(Seat No-3)
480	13017/2023	02.02.2023	CRLMC-1758/2010	K.K.NATH	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-3)
481	13018/2023	02.02.2023	MACA-952/2019	B.MAHALI	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-3)
482	13019/2023	02.02.2023	CRLMC-809/2022	A.P.RATH	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-3)
483	13020/2023	02.02.2023	CRLMC-3677/2022	R.K.SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-31			(Seat No-3)
484	13021/2023	02.02.2023	MACA-952/2019	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-3)
485	13022/2023	02.02.2023	CRLMC-3065/2014	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
486	13023/2023	02.02.2023	MACA-951/2019	K.C.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-3)

487	13024/2023	02.02.2023	CRLMC-3065/2014	M.K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
488	13025/2023	02.02.2023	MACA-951/2019	B.MAHALI	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-3)
489	13026/2023	02.02.2023	MACA-728/2019	S.K.SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-3)
490	13027/2023	02.02.2023	MACA-728/2019	S.R.OJHA	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-3)
491	13028/2023	02.02.2023	CRLMC-1126/2021	NARAYAN CH. SINGHA	C.O.	COURT NO. 11	Order Dtd. 2023-01-31			(Seat No-3)
492	13029/2023	02.02.2023	MACA-173/2020	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-3)
493	13030/2023	02.02.2023	CRLMC-3573/2022	A.NANDA	C.O.	COURT NO. 12	Order Dtd. 2023-01-31			(Seat No-3)
494	13031/2023	02.02.2023	MACA-403/2021	S.R.OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-3)
495	13032/2023	02.02.2023	MACA-113/2018	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-3)
496	13033/2023	02.02.2023	CRLMC-4230/2022	R.K.DEHURY	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-3)
497	13034/2023	02.02.2023	MACA-421/2021	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-01-31			(Seat No-3)
498	13035/2023	02.02.2023	MACA-113/2018	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-3)
499	13036/2023	02.02.2023	CRLMC-938/2022	D.K.NAIK	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-3)
500	13037/2023	02.02.2023	CRLA-650/2022	S. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-02		CRI MIN AL APPEAL	(Seat No-7)
501	13038/2023	02.02.2023	CRLMC-938/2022	G.C.BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-7)
502	13039/2023	02.02.2023	FAO-508/2015	B.R.SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-7)
503	13040/2023	02.02.2023	FAO-128/2021	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-7)
504	13041/2023	02.02.2023	BLAPL-11629/2022	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-31			(Seat No-7)
505	13042/2023	02.02.2023	FAO-128/2021	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-7)
506	13043/2023	02.02.2023	CONTC-6021/2022	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-7)

507	13044/2023	02.02.2023	CRLMC-938/2022	M.R.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-7)
508	13045/2023	02.02.2023	FAO-316/2022	S.K.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2023-01-30		MIS C. APP EAL SEC .	(Seat No-2)
509	13046/2023	02.02.2023	FAO-311/2022	M.R.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2023-01-30		MIS C. APP EAL SEC .	(Seat No-2)
510	13047/2023	02.02.2023	MACA-764/2018	SARAT SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-2)
511	13048/2023	02.02.2023	CONTC-5359/2022	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-2)
512	13049/2023	02.02.2023	MACA-764/2018	S.K.SAHO O	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-2)
513	13050/2023	02.02.2023	CONTC-5272/2022	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-2)
514	13051/2023	02.02.2023	MACA-257/2018	S.K.SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-01-31		MIS C. APP EAL SEC .	(Seat No-7)
515	13052/2023	02.02.2023	CONTC-5626/2022	MR.RAMAK RISHNA BISOI	C.O.	COURT NO. 1	Order Dtd. 2023-01-31		CON TEM PT	(Seat No-2)
516	13053/2023	02.02.2023	MACA-257/2018	S.K.SAHO O	C.O.	COURT NO. 1	Order Dtd. 2023-01-31		MIS C. APP EAL SEC .	(Seat No-7)
517	13054/2023	02.02.2023	CONTC (CP)-248/2012	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-31		OA Bra nch	(Seat No-1)
518	13055/2023	02.02.2023	MACA-212/2018	P.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-1)
519	13056/2023	02.02.2023	CONTC-7898/2022	S.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-1)
520	13057/2023	02.02.2023	MACA-212/2018	KSHIEISH	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-1)

52 1	13058/2 023	02.02.202 3	WP (C) - 25655/20 12	M.BARAL	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-1)
52 2	13059/2 023	02.02.202 3	MACA- 78/2021	P.K.DASH	C.O.	COURT NO. 23	Order Dtd. 2023-01-30			(Seat No-1)
52 3	13060/2 023	02.02.202 3	BLAPL- 7903/202 2	P.K.MOHA NTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-02		BAI L- 2 (C RMI NAL MIS C- 2)	(Seat No-8)
52 4	13061/2 023	02.02.202 3	WP (C) - 6474/201 5	R.C. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-8)
52 5	13062/2 023	02.02.202 3	WP (C) - 6474/201 5	K. JENA	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-8)
52 6	13063/2 023	02.02.202 3	WP (C) - 8976/201 8	M/S S.R.PATT NAIK, P.K .MOHANTY , S.MAHAK UDA, M/S. K.K.SWAI N, S.BEHE RA, M/S. BIKRAM PRATAP DAS, S.K.MISH RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-8)
52 7	13064/2 023	02.02.202 3	WP (C) - 1654/202 3	P.CH DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-01		WRI T BRA NCH -3	(Seat No-13)
52 8	13065/2 023	02.02.202 3	WP (C) - 1976/202 3	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-01		WRI T BRA NCH -7	(Seat No-44)
52 9	13066/2 023	02.02.202 3	WP (C) - 2421/202 3	S.R.PANI	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-44)
53 0	13067/2 023	02.02.202 3	WP (C) - 2851/202 3	R.K.BARI K	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-44)
53 1	13068/2 023	02.02.202 3	WP (C) - 2851/202 3	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-44)

53 2	13069/2 023	02.02.202 3	WP (C) - 2551/202 3	B. SAHA	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-44)
53 3	13070/2 023	02.02.202 3	WP (C) - 2642/202 3	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-44)
53 4	13071/2 023	02.02.202 3	WP (C) - 2643/202 3	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-44)
53 5	13072/2 023	02.02.202 3	WP (C) - 2644/202 3	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-44)
53 6	13073/2 023	02.02.202 3	WP (C) - 1787/202 3	BAMADEV BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-44)
53 7	13074/2 023	02.02.202 3	WP (C) - 3084/201 4	P.N. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2023-01-27			(Seat No-44)
53 8	13075/2 023	02.02.202 3	WP (C) - 1668/202 3	N. NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-44)
53 9	13076/2 023	02.02.202 3	WP (C) - 1669/202 3	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-44)
54 0	13077/2 023	02.02.202 3	WP (C) - 1667/202 3	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-44)
54 1	13078/2 023	02.02.202 3	WP (C) - 24046/20 22	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01		WRI T BRA NCH (DI VIS ION BEN CH- 1)	(Seat No-107)
54 2	13079/2 023	02.02.202 3	WP (C) - 12580/20 22	A. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-107)
54 3	13080/2 023	02.02.202 3	BLAPL- 6502/202 2	R.K.MALL ICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-107)
54 4	13081/2 023	02.02.202 3	WP (C) - 4928/201 3	K.K.NATH	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-107)
54 5	13082/2 023	02.02.202 3	WP (C) - 14756/20 17	H.K.PAND A	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-107)

546	13083/2023	02.02.2023	WP (C) - 35151/2022	S.K. SAMIM	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-107)
547	13084/2023	02.02.2023	WP (C) - 36702/2022	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-107)
548	13085/2023	02.02.2023	CONTC-412/2023	M/S. TUSHAR KANTA NAYAK, M. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-107)
549	13086/2023	02.02.2023	WP (C) - 1834/2023	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-107)
550	13087/2023	02.02.2023	WP (C) - 2008/2023	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-107)
551	13088/2023	02.02.2023	WP (C) - 2895/2023	K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01		WRI T BRANCH -1	(Seat No-2)
552	13089/2023	02.02.2023	WP (C) - 2081/2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-2)
553	13090/2023	02.02.2023	WP (C) - 36670/2022	T.BAG	C.O.	COURT NO. 4			WRI T BRANCH (DIVISION BENCH-2)	(Seat No-114)
554	13091/2023	02.02.2023	WP (C) - 6851/2022	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-114)
555	13092/2023	02.02.2023	WPC (OAC) - 2321/2012	J.P.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-114)
556	13093/2023	02.02.2023	WP (C) - 2517/2023	G.SUNDAR A	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(Seat No-114)
557	13094/2023	02.02.2023	WP (C) - 1980/2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-114)
558	13095/2023	02.02.2023	WP (C) - 1977/2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-114)

559	13096/2023	02.02.2023	WP (C) - 4301/2021	R.K.MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-01		WRI T B R A N C H (D I V I S I O N B E N C H - 1)	(Seat No-101)
560	13097/2023	02.02.2023	CRLMC-450/2023	P.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No-101)
561	13098/2023	02.02.2023	CRLMP-1361/2019	A.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-13			(Seat No-101)
562	13099/2023	02.02.2023	CRLMP-1361/2019	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-101)
563	13100/2023	02.02.2023	BLAPL-8975/2022	P K MISHRA	GENER AL		Order Dtd. 2022-11-24			(Seat No-101)
564	13101/2023	02.02.2023	WP (C) - 13233/2022	SURENDRA DAS	GENER AL		Order Dtd. 2023-01-12		WRI T B R A N C H (D I V I S I O N B E N C H - 2)	(Seat No-116)
565	13102/2023	02.02.2023	ABLAPL-947/2023	S.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-02			(Seat No-116)
566	13103/2023	02.02.2023	CMP-1027/2016	G.C.JENA	C.O.	COURT NO. 22	Order Dtd. 2023-01-31		WRI T B R A N C H - 7	(Seat No-10)
567	13104/2023	02.02.2023	ABLAPL-16439/2022	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-02-02			(Seat No-10)